

(c) and (d) The Ministry has received 180 complaints relating to corruption in the implementation of MGNREGA and 39 complaints regarding leakage of funds through bank and post office accounts.

(e) At the time of launch of Mahatma Gandhi NREGA, payment of wages to workers was to be made in cash. However, *vide* notification dated 19.2.2009, payment of wages has been made mandatory through worker's accounts in banks/post offices.

Grants for PMGSY roads in Gujarat and Chhattisgarh

916. SHRI NAND KUMAR SAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has released grants in aid for construction of rural roads in Gujarat and Chhattisgarh under the Pradhan Mantri Gram Sadak Yojana (PMGSY), Phase-VIII;

(b) if so, the details thereof; and

(c) the details of the roads likely to be covered from such grant in aid in the Phase VIII in Gujarat and Chhattisgarh?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Yes, Sir. The details of Rural Road proposals cleared and amount released (upto October, 2010) by the Ministry under the Pradhan Mantri Gram Sadak Yojana (PMGSY), Phase-VIII in Gujarat and Chhattisgarh are as under:-

State	No. of road works cleared (New connectivity + upgradation)	Length of Road works cleared (in km.)	Total value of proposals cleared (Rs. in crore)	Amount Released (Rs. in crore)
Gujarat	466	1567.74	394.58	197.29
Chhattisgarh	1049	3819.82	1111.80	555.52

Scams reported in MGNREGS schemes

†917. SHRI RANBIR SINGH PARJAPATI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of concrete steps taken by Government to probe into scams reported from many States regarding Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) like one of the scams reported from Ambala; and

(b) whether the official authorised for the scheme has been held accountable and punished?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry received 2 complaints regarding irregularities in the implementation of Mahatma Gandhi NREGA in Ambala district of Haryana. Details of the cases alongwith Action Taken Report as received from the State Government of Haryana is as given below:

S.	Name of the No.	Allegations made complainant	Action Taken	Report by the State Government
1.	Km. Shelja, then MOS(IC) for Housing and Urban Poverty Alleviation forwarding a letter of Sh. Rakesh Kumar	Failure to provide work in time in Dera Gram panchayat, Block Narayangarh, district Ambala	(i) Two estimates of digging of Nala were approved for village Dera but labourers were not ready to work. 10 labourers were motivated and agreed to work but abandoned it within an hour. (ii) Labourers were not interested in getting their work measured and demanded daily wages without any substantial out put. (iii) DRDA is still willing to provide work to the labourers provided they agree to work according to MGNREGA guidelines.	
2.	Jasbir Singh and others, Gram Panchayat Gazipur, block Sahzadpur	Forgery of muster rolls by including names of dead, disabled persons, Govt. servants and close relatives.	Additional District programme Coordinator NREGS, Ambala has informed that SDO Narayangarh was deputed as an enquiry officer and on the basis of the facts emerged in the enquiry conducted, Sarpanch Gazipur (Shahzadpur) had been placed under suspension.	

Payment of Rs. 1 as wage under MGNREGS

918. SHRI MOINUL HASSAN:

SHRI SHYAMAL CHAKRABORTY:

SHRI MOHD. ALI KHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether workers in some districts of Rajasthan have been paid Rs. 1 as their daily wage under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) whether an inquiry has been conducted regarding the minimum wages paid;